

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha
UNSTARRED QUESTION NO. : 331
TO BE ANSWERED ON THE 24th July 2023
NO FLY LIST

331. DR. ANIL SUKHDEORAO BONDE
SMT GEETA ALIAS CHANDRAPRABHA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether the airline companies have included the passengers in the no fly list for misbehaviour;**
- (b) if so, the total number of passengers included in the no fly list in the year 2022;**
- (c) the total number of passengers included in the no fly list in 2023 till date; and**
- (d) the name of the airline that has included maximum number of passengers in no fly list?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (GEN. (DR) V. K. SINGH (RETD))

(a) to (c) A total of 63 passengers have been placed in "No Fly List" during the year 2022, for such period as recommended by the airline's Internal Committee, constituted in accordance with Civil Aviation Requirement (CAR) on unruly passengers. In 2023, 37 passengers have been placed in "No Fly List" upto 15.07.2023. The majority of the passengers placed in "No Fly List" were for violation related to not wearing masks or not obeying the instructions of the crew members.

(d) In 2022, 46 passengers have been included in 'No Fly List' by M/s Indigo. In 2023 (till 15.07.2023), 27 passengers have been included in 'No Fly List' by M/s Air India.
